NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 10/16	TP 41/17	Hearing	433(e) / 433(f)	IJM Concrete Products Pvt. Ltd. Hyderabad, Telangana Vs Vasoc Builders Pvt. Ltd., Bengaluru.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Hari Prasad. m.s.

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Africipas . M.S.

Counsel for petitioner is present. He is directed to file the correct address of the respondent. Further Registry is directed to check Form No.5 already filed on behalf of petitioner.

List it on 02.08.2017.

MEMBER (T)

MEMBER (J)